

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Principal Judges, Family Courts,
Azamgarh, Ballia, Bhadohi at Gyanpur, Chandauli, Deoria,
Ghazipur, Jaunpur, Mau, Mirzapur, Pratapgarh, Sonbhadra and
Varanasi.**

No. 239/Admin.(Services)/2024 Dated: Allahabad: April 22, 2024

**Subject: Regarding Nomination of Family Court Judges of Districts of
Varanasi Cluster for Participation in the Gender Sensitization
Workshop at Varanasi, scheduled to be held on 27th - 28th April, 2024.**

Sir/Madam,

On the above noted subject, I have been directed to inform you that the Hon'ble Court has been pleased to nominate all the Family Court Judges of districts of **Varanasi Cluster**, i.e., **Azamgarh, Ballia, Bhadohi at Gyanpur, Chandauli, Deoria, Ghazipur, Jaunpur, Mau, Mirzapur, Pratapgarh, Sonbhadra and Varanasi** for participation in the Gender Sensitization Workshop at **Varanasi**, scheduled to be held on 27th - 28th April, 2024. A copy of the module of aforesaid Workshop at Varanasi is **enclosed** herewith for kind perusal.

I am, therefore, to request you to kindly attend the captioned Training Programme at **Varanasi** and also inform the other Addl. Principal Judges, Family Courts of your respective Judgeship accordingly.

Yours sincerely,

Encl.: As Above.

sd/-
(Krishna Swaroop Dhar Dwivedi)
I/c Joint Registrar (J) (Services)
"For the Registrar General"

No. 239(i)/Admin.(Services)/2024 Dated: Allahabad: April 22, 2024

Copy forwarded for information and necessary action to:-

- 1.** The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- 2.** The District & Sessions Judge, **Varanasi** with the request to kindly inform the participant Family Court Judges of districts of **Varanasi Cluster** about the **venue** of the captioned Workshop.
- 3.** **Sri Mayank Tripathi-I**, Registrar (J) (Digitization), High Court, Lucknow Bench, Lucknow.
- 4.** The Director, JTRI, Vineet Khand, Gomti Nagar, Lucknow.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For the Registrar General"

Gender Sensitization Workshop for Family Court Judges

(Varanasi Cluster)




27th and 28th of April, 2024

Programme




Objectives of the Workshop:-

1. To familiarize Officers with the concept of Gender
2. To make Officers aware of and sensitive to gender stereotypes
3. To enable Officers to recognize the working of gender in their homes and workplace

Day – 1 (27th April, 2024)

Timings	Sessions	Study Topics
9.30a.m to 10.00a.m		Registration and Pre-workshop questionnaire
10.00a.m to 10.30a.m		Inauguration <ul style="list-style-type: none">• Lighting of the lamp• Address by Hon'ble Mrs. Justice Manju Rani Chauhan• Introduction and objectives of the Workshop by Prof. Sumita Parmar
10.30a.m. to 11.30a.m.	(40 Minutes of Lecture followed by 20 minutes of question and answer session)	Lecture on " Understanding Gender " by Prof. Roop Rekha Verma
11.30a.m. to 12.00a.m.		Tea 
12.00p.m. to 1.30 p.m.	Session-1 (1 Hours 30 minutes)	<i>Prof. Sumita Parmar & Dr. Archana Singh</i> <ul style="list-style-type: none">• Laying the Ground rules• Ice breaking exercises• Existing workplace scenario and the role of gender in it
1.30 p.m. to 2.15 p.m.		Lunch 
2.15 p.m. to 3.30 p.m.	Session-2 (1 Hours 15 minutes)	<i>Saajhi Duniya team</i> Gender in Society - core concepts <ul style="list-style-type: none">• Sex and Gender• Patriarchy
3.30 p.m. to 4.00 p.m.		Tea 
4.00 p.m. to 5.15 p.m.	Session-3 (1 Hours 15 minutes)	<i>Prof. Sumita Parmar and Dr. Archana Singh along with the Saajhi Duniya team</i> <ul style="list-style-type: none">• Understanding Stereotypes and Stereotyping• Video clippings and discussions

Day-2 (28th April, 2024)

Timings	Sessions	StudyTopics
10.00 a.m. to 10.15 a.m		Recapping Day 1– Prof. Sumita Parmar
10.15 a.m. to 11.30 a.m	Session–4 (1 Hours 15 minutes)	Gender in Language- Saajhi Duniya Team
11.30 a.m. to 12.00 a.m		Tea 
12.00 p.m. to 1.30 p.m.	Session–5 (1 Hours 30 minutes)	<i>Prof.Sumita Parmar & Dr. Archana Singh</i> Interrogating Cultural Stereotypes.
1.30 p.m. to 2.15 p.m.		Lunch 
2.15 p.m. to 3.30 p.m.	Session–6 (1 Hours 15 minutes)	Gender in the Judiciary- Saajhi Duniya Team
3.30 p.m. to 4.00 p.m.		Post-workshop questionnaire
4.00 p.m. to 4.30 p.m.		Tea 
4.30 p.m. to 4.45 p.m.		Recapping Day-2 and Concluding Remarks – Prof. Sumita Parmar
4.45 p.m. to 5.30 p.m.		<ul style="list-style-type: none"> • Distribution of certificates. • Valedictory speech and vote of thanks by Hon’ble Mr. Justice Om Prakash Shukla • National Anthem.